

## Annexure – 3

Name of the corporate debtor: Shree Sai Industries Private Limited; Date of commencement of CIRP: 21-04-2022; List of creditors as on: 28-05-2022

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor    | Details of claim received |                | Details of claim admitted |                            |   |                             |                        | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |   |
|---------|---------------------|---------------------------|----------------|---------------------------|----------------------------|---|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|---|
|         |                     | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim            | Amount Covered by Security Interest (Rs.) | Amount covered by guarantee | Whether related party? |                            |  |                              |                                    |                 | % of Voting share in CoC  |
| 1       | Union Bank of India | 17-05-2022                | 31,72,28,611   | 15,51,96,008              | Secured Financial Creditor | 15,51,96,008                              | 15,51,96,008                | No                     | 94.75                      | -  | -                            | -                                  | 16,20,32,603    | Additional Documents are yet to be received in respect of Claim Amount under Verification |